

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

SINGLE MEMBER

COURT NO. : 5 ROOM NO. : 504

DATED : 04/12/2017
DAY : Monday

CORAM:

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEWS

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	C/959/2007	CC (EXPORT PROMOTION) MUMBAI -Vs- Wockhardt Ltd	DR/IP	*
2	C/86753/2017	SWASTIK ENGINEERING -Vs- CC (NHAVA SHEVA-I) MUMBAI	C. M. Sharma /DR	
3	C/86850/2017	LALIT AGARWAL -Vs- CC (NHAVA SHEVA-I) MUMBAI	Prashant Patankar /DR	
4	C/87117/2017	AVERY DENNISON PVT. LTD. -Vs- CC (NHAVA SHEVA-III), MUMBAI	R. KRISHNAN, DELHI /DR	
5	C/87434/2017	ASHOK T. SADARANGANI -Vs- CC (PREVENTIVE) MUMBAI	Yogesh Rohira /DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,**

